

By Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati, the \_\_\_\_\_ December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Letter dated 26.11.2021 forwarding application of Shri Tridip Kumar Bhattacharyya, Munsiff No.2, Kamrup (M), Guwahati.

Madam,

With reference to the above, I am directed to inform you that Shri Tridip Kumar Bhattacharyya, Munsiff No.2, Kamrup (M), Guwahati has been allowed to avail LTC for the block period of 2018-2021 to visit Puducherry via Chennai, w.e.f. 25.12.2021 to 31.12.2021 along with his father Sri Basanta Kumar Bhattacharyya (subject to fulfilling the criteria as dependant family member of his father), by the shortest possible route, as per existing Rules.

Yours faithfully,

*sd/*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/ 6296 - 6299 /A, dated- 02.12.2021**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tridip Kumar Bhattacharyya, Munsiff No.2, Kamrup (M), Guwahati for information with reference to his letter dated 22.11.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*[Signature]*  
**REGISTRAR (VIGILANCE)**

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